

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA) /116/230/HDB/2017
NAME OF THE COMPANY	Aptar Beauty & Home India Pvt Ltd
NAME OF THE TRANSFEROR/DEMERGER COMPANY	Aptar Beauty & Home India Pvt Ltd
NAME OF THE TRANSFEREE/RESULTING COMPANY	
UNDER SECTION	230

Counsel for TRANSFEROR/DEMERGER COMPANY

Designation	E-mail & Telephone No.	Signature
ADVOCATE	9000 666072	
	Sengannaethe amount.	
	ADVOCATE	8

Counsel for TRANSFEREE/RESULTING COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri Naresh Kumar Sangam, Learned Counsel for the Applicant. CA is disposed of by separate orders.

Member (T)

Member (J)

Bm